COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 209 OF 2016

Dated: 8th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Himachal Pradesh State Electricity Board Ltd. Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Ms. Parichita Chaudhary

Counsel for the Respondent(s) : Mr. Tarun Johri

Mr. Ankit Saini

Mr. Ankur Gupta for R-2

ORDER

List the matter for further hearing on 14.12.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vg